



\$~4 to 7 and 32 to 37

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ ITA 367/2018, 381/2018, 382/2018, 388/2018, 1059/2017, 1077/2017, 1078/2017, 1079/2017, 1080/2017, 1081/2017

THE PR. COMMISSIONER OF INCOME TAX-5 Appellant

Through: Mr. Sanampreet Singh, Advocate for Mr. Ruchir Bhatia, Sr. Standing Counsel for Income Tax.

versus

M/S JAY POLYCHEM INDIA LTD. Respondent

Through: Mr. Mukund, Mr. Rajendra and Mr.

T.D., Advocates.

Mr. Mayank Nagi, Advocate.

CORAM:

HON'BLE MR. JUSTICE SANJIV KHANNA HON'BLE MR. JUSTICE CHANDER SHEKHAR

> ORDER 24.09.2018

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The Bench could not assemble today as Hon'ble Mr. Justice Sanjiv Khanna is on leave today.

Re-list on 8th January, 2019.

BY ORDER

COURT MASTER

SEPTEMBER 24, 2018 MR